

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Civil Appeal No(s). 9246/2014

M/S PRAMOD TELECOM PVT. LTD.

Appellant(s)

VERSUS

STATE OF UP THRU. PRINCIPAL SECY.& ORS

Respondent(s)

WITH

C.A. No. 9247/2014

C.A. No. 9248/2014

(With Interim Relief and Office Report)

Date : 04/09/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rohit Kumar Singh, Adv.

Ms. Poli Kataki, Adv.

For Respondent(s)

Mr. Abhinav K. Malik, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report is that Ld.counsel for the appellant has failed to file the statement of case within the period stipulated in the order dated 01.07.2015 of this Court. Ld.counsel for the respondent shall be at liberty to file the statement of case within the period stipulated in the order dated 1.07.2015 of this Court.

List the matter again on 06.11.2015.

Signature Not Verified

Digitally signed by

Sushma Kumari Bajaj

Date: 2015.09.09

13:08:52 TLT

Reason:

(M K HANJURA)
Registrar

SB